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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 469/2004  
OA 1452/2004

New Delhi, this the 3<sup>rd</sup> day of February, 2005

Hon'ble Mr. Shanker Raju, Member (J)  
Hon'ble Mr. S.K. Mainotra, Member (A)

Smt. Chameil Devi  
W/o late Sh. Ram Prasad,  
Ex. Pump Operator of C.P.W.D.,  
Posted at Govt. of India Press, Aligarh (UP)  
Presently residential address:-  
C/o Smt. Ram Kali,  
House No. B-3/411, Nand Nagari,  
Delhi.

... Applicant

(By Advocate Shri D.N. Sharma)

Versus

1. Sri Anil Babal  
The Secretary to the Govt. of India,  
Ministry of Urban Development & Poverty Elevation,  
Nirman Bhawan, New Delhi.
2. Shri Har Prasad  
Chief Engineer (Electrical),  
North Zone, Central Public Works Department,  
East Block - I, Level - 5,  
R.K. Puram,  
New Delhi - 110 066.

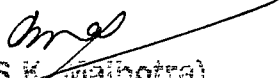
... Respondents.

(By Advocate Shri D.S. Mahendru)

ORDER (ORAL)

Mr. Shanker Raju, Member (J):

As compliance has been done, nothing survives in the C.P., which is accordingly dismissed. Notices are discharged.

  
(S.K. Mainotra)  
Member (A)

  
(Shanker Raju)  
Member (J)

/gkx